

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2389
ANSWERED ON:15.12.2004
CGHS DISPENSARY IN CPWD COLONY, VASANT VIHAR
Yadav Shri Parasnath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

to reply to the Unstarred Question No.3239, dated February 4, 2004 and state:

- (a) whether the said dispensary has been sanctioned for which a preliminary estimate of Rs. 93,16,300/-was received from the CPWD Department after a long period ;
- (b) if so, whether the said estimates have been sanctioned from the Ministry of Finance ;
- (c) if so, whether the construction work would be started in the current financial year ;
- (d) if so, the details thereof ;
- (e) if not , the reasons therefor;
- (f) the concrete steps taken proposed to be taken for the completion of the said work in the current year ;and
- (g) the revised norms /guidelines fixed for opening CGHS Dispensary in the Central Government Colonies ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a): No, Sir.

(b)to (d): In view of (a) above, the questions do not arise.

(e) to (f): Due to constraints of resources and manpower, it will not be possible to open a new CGHS dispensary in Vasant Vihar at present.

(g): As per the SIU norms, criteria for opening a new CGHS dispensary in an existing CGHS covered city is 2000 cardholders (serving/pensioners) which translates into about 10,000 beneficiaries. For extending CGHS to a new city, it requires at least 6,000 cardholders (serving/pensioners) which translate into about 30,000 beneficiaries.